Facilities given to dependents of freedom fighters

3174. SHRI RAASHID ALVI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the State-wise total number of the freedom fighters in the country;
- (b) what facilities are being given to them; and
- (c) the facilities given to the families, children and unmarried daughters?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) Total number of freedom fighters/eligible dependents who have been sanctioned pension till 30.11.2010 State-wise is given in Statement-I (See below).

(b) and (c) After death of freedom fighter, his/her spouse and after the death of the spouse, their unmarried unemployed daughters (upto maximum of three such daughters), mother and father are granted dependent family pension.

The details of facilities being provided by the Central Government to the Fighters/their eligible dependents are given in Statement-II.

Statement-I

Total number of freedom fighters/their eligible dependents who have been sanctioned pensions till 30.11.2010

SI.	Name of State/	Number of freedom fighters/their
No.	Union Territory	eligible dependents who have
		been sanctioned pension
		(as on 30.11.2010)
1	2	3
1.	Andhra Pradesh	15,001
2.	Arunachal Pradesh	0
3.	Assam	4,441
4.	Bihar	24,879
5.	Jharkhand	
6.	Goa	1,501
7.	Gujarat	3,599
8.	Haryana	1,688
9.	Himachal Pradesh	626

1	2	3
10.	Jammu and Kashmir	1,807
11.	Karnataka	10,098
12.	Kerala	3,342
13.	Madhya Pradesh	3,478
14.	Chhattisgarh	
15.	Maharashtra	17,945
16.	Manipur	62
17.	Meghalaya	86
18.	Mizoram	0.4
19.	Nagaland	03
20.	Orissa	4,193
21.	Punjab	7,022
22.	Rajasthan	814
23.	Sikkim	0
24.	Tamil Nadu	4,116
25.	Tripura	888
26.	Uttar Pradesh	17,995
27.	Uttarakhand	
28.	West Bengal	22,500
29.	Andaman and Nicobar Islands	03
30.	Chandigarh	91
31.	Dadra and Nagar Haveli	83
32.	Daman and Diu	33
33.	Lakshadweep	0
34.	NCT of Delhi	2,046
35.	Pondicherry	317
	Indian National Army (INA)	22,468
	TOTAL:	1,71,129

Statement-II

Facilities to Freedom Fighters by Government of India

Apart from pension, freedom fighters are also provided the following facilities by the Government of India:-

- (i) Free railway pass in III AC in Rajdhani, Chair Car in Shatabdi/Jan Shatabdi and I Class/AC II Tier of all other trains for freedom fighter, alongwith a companion for life;
- (ii) Free medical facilities in all Central Government hospitals and in hospitals run by PSUs under the control of the Bureau of Public Enterprises. C.G.H.S. facilities have also been extended to their eligible dependents;
- (iii) Telephone connection, subject to feasibility, without installation charges, and on payment of only half rental;
- (iv) General Pool residential accommodation (within the overall 5% discretionary quota) to freedom fighters in Delhi.
- (v) Accommodation in the Freedom Fighters' Home set up at New Delhi for freedom fighters who have none to look after them.
- (vi) Ex-Andaman Freedom Fighters/widows alongwith a companion are also entitled to Free Air Travel to Visit Andaman and Nicobar Islands once a year.

All major facilities provided to freedom fighters are also extended to their widows/widowers.

Assistance for development of Indo- Pak border area

†3175. SHRI ASHK ALI TAK: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the financial assistance provided to the Government of Rajasthan by Centre during last five years for development of Indo-Pak border area; and
- (b) the details of amount given to the State Government for development of the said area in the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Government of India has been implementing the Border Area Development Programme (BADP) in 14 border blocks of 4 border districts of Rajasthan through the State Government as a part of a comprehensive approach to Border Management with aim to provide balanced development of border areas through growth and improvement of

[†]Original notice of the question was received in Hindi.